

(ङ) जब चमार रेजीमेंट को इस कारण भंग कर दिया गया कि उसका नाम एक विशेष जाति पर रखा गया था तो सेना की राजपूत, जाट, मरहठा, सिख, डोगरा और गोरखा रेजीमेंटों के नाम क्यों नहीं बदले गये; और

(च) क्या सरकार विशेष जातियों के आधार पर बनी इन रेजीमेंटों के नाम में परिवर्तन करना चाहती है ?

**प्रतिरक्षा उपमंत्री (सरदार मजीठिया) :**

(क) जी हां ।

(ख) जी हां ।

(ग) ६७७ ।

(घ) युद्ध समाप्त होने पर चमार रेजीमेंट सेना में भ्राम कमी होने के कारण तोड़ा गया था ।

(ङ) चमार रेजीमेंट किसी जाति-विशेष से सम्बन्ध रखने के कारण नहीं तोड़ा गया था । इसलिए राजपूत, जाट, मरहठा, सिख, डोगरा, और गोरखा रेजीमेंटों के नाम उस कारण-वश बदलने का प्रश्न उठता ही नहीं ।

(च) जी नहीं ।

#### POLYTECHNIC AND VOCATIONAL INSTITUTIONS

**1093. Shri Bheekha Bhai:** Will the Minister of Education be pleased to state:

(a) the total number of polytechnic and vocational institutions run by the Central Government State-wise;

(b) the total number of students receiving training in these institutions; and

(c) the total number of Scheduled Castes and Scheduled Tribes trainees?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) to (c). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 69.]

#### TRIBALS IN TRIPURA

**1094. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the number of families of Jumai tribals who have settled in Bhati Masmaria of Tripura;

(b) whether they applied to the authority concerned of Kailasahar Division of Tripura for being settled on that plot;

(c) whether it is a fact that settlement has been held up for a long time;

(d) if so, the reasons for it; and

(e) the steps that Government propose to take in this matter?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):** (a) Sixty-three applications have been received and enquired into by responsible Government officers and settlement of the families is proceeding. The exact number of families already settled is not known.

(b) Yes.

(c) No.

(d) Does not arise.

(e) All the petitions have been examined and the selected families are being settled.

#### TEACHERS OF GOVERNMENT SCHOOL, TRIPURA

**1095. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) the number of teachers of the Government School, Tripura who applied for leave for appearing in the Intermediate and Degree Classes Examination this year; and

(b) whether it is a fact that no applicants were granted leave even without pay for this examination period?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) 7.

(b) No, Sir. It is not a fact.

#### RESERVED AREAS (TRIPURA)

**1096. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether any specified area or areas of land had been reserved for

the tribal people, in Tripura, by the Late Maharaja;

(b) whether it is a fact, that there had been a standing order of the Government of Tripura in those days, that no non-tribal people could be settled on those reserved areas;

(c) if so, when such order was cancelled and the reserved land made available for non-tribals; and

(d) the area or areas which were reserved for tribal people of Tripura?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):**

(a) Yes.

(b) Yes.

(c) 2060 sq. miles were reserved for 5 classes of hill people by the Ruler out of which an area of 300 sq. miles was released by the Regent Maharani on 14th August 1948 for purposes of rehabilitation of displaced persons.

(d) Areas which were reserved for 5 classes of tribal people are shown hereunder :—

(In square miles)

| Name of Sub-Division | Area Reserved | Area Released |
|----------------------|---------------|---------------|
| 1. Kailashahar ...   | 308           | 70            |
| 2. Khowai ...        | 110,412       | 75            |
| 3. Sadar ...         | 195           | 30            |
| 4. Amarpur           | 527           | 40            |
| 5. Udaipur           | 150           | 30            |
| 6. Belonia ...       | 198           | 45            |
| 7. Sabroom ...       | 160           | 10            |
| <b>TOTAL</b>         | <b>2,060</b>  | <b>300</b>    |

#### EXCISE DUTY ON DHOTIES

1097. { **Thakur Jugal Kishore Sinha:**  
**Babu Ramnarayan Singh:**

Will the Minister of Finance be pleased to state:

(a) to what extent the poor people will get relief by the exemption of excise duty on *dhoties* and *sarees* of coarse varieties in view of their production in negligible quantity; and

(b) the supply with reference to the production figures of different varieties of cloth for the months of November and December, 1955 ?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):**

(a) The Honourable Member is presumably referring to the exclusion of coarse *dhoties* and *saris* from the recent increase of six pies per square yard in the excise duty on Cotton Fabrics. The relief to the consumer by this exclusion is estimated at Rs. 5 lakhs for the current financial year.

(b) Figures of production of cotton fabrics of different varieties and *dhoties* and *sarees* packed for civil consumption during the months of November and December, 1955 are:

|            | November 1955<br>(in bales of 1500 yards) |                    | December 1955 |                    |
|------------|---|--------------------|---------------|--------------------|
|            | Total                                     | Dhoties and sarees | Total         | Dhoties and sarees |
| Superfine. | 8,917                                     | 4,974              | 12,581        | 6,829              |
| Fine.      | 12,510                                    | 5,806              | 16,495        | 7,889              |
| Medium.    | 1,25,843                                  | 41,643             | 1,51,750      | 53,498             |
| Coarse.    | 25,000                                    | 678                | 26,961        | 750                |